

(b) if so, the details thereof; and

(c) other measures proposed to be taken by the Government for liberalising the import of specialised scholarly books and for rationalisation of import of books, periodicals and teaching aids?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (c) Review of Import Export Policy is a continuous process and necessary corrective measures thereunder are taken, as and when the situation so warrants, after taking into consideration all the relevant factors and keeping in view the needs of the economy. The changes in the policy as and when made, are notified in the Gazette of India.

Bank Note Press at Salboni (West Bengal)

4127. SHRI AJOY MUKHOPADHYAY: Will the Minister of FINANCE be pleased to state:

(a) whether the Government have started construction work of the new bank note press at Salboni in West Bengal for which land was acquired a few years back;

(b) if so, the progress made so far and the time by which it is likely to be completed; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b): The project is being implemented by Reserve Bank of India. Civil construction work has already started. Work relating to placement of order for supply of equipment is under process. The first phase of the project is likely to be completed by June 1993

and the entire project by 1994-95.

(c) Does not arise.

Export of Silk Yarn

4128. SHRI C. P. MUDALAGIRIYAPPA: Will the Minister of TEXTILES be pleased to state:

(a) whether there is any proposal to export silk yarn;

(b) if so, the details thereof; and

(c) the total quantity of silk yarn proposed to be exported from Karnataka State?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) No, Sir,

(b) & (c) Do not arise.

Reconstruction of old Mandovi Bridge

4129. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the date on which the old Mandovi Bridge on National Highway No. 17 collapsed;

(b) when and to whom the tender was awarded for the repairs/reconstruction of the old Mandovi Bridge and the amount of the contract awarded;

(c) the specified time limit and the penalty in the contract for not completing the work in the stipulated time-limit;

(d) the amount so far received by the contractor; and

(e) when the old Mandovi Bridge is likely to be completed?